GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 3629 (To be answered on the 23rd March 2017)

SECURITY STAMP ON HAND BAGGAGE AT AIRPORTS

3629. PROF. RICHARD HAY ADV. NARENDRA KESHAV SAWAIKAR MOHAMMED FAIZAL

Will the Minister of CIVIL AVIATION

लागर विमालल मंत्री

be pleased to state:-

(a) the number of international and domestic airports across the country, State/UTwise;

(b) whether the Government proposes to do away with security stamp on hand baggage tags at some airports across the country;

(c) if so, the details thereof, State/UT-wise and the reasons therefor;

(d) the time by which it is likely to be implemented;

(e) whether the Government has received any objection in this regard from any paramilitary force deputed at airports across the country; and

(f) if so, the details thereof and the reaction of the Government thereto?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION जागर विमाजन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): The State/UT-wise details of international and domestic airports are at Annexure-I.

(b) to (d): The Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in the country, has constituted a committee with members from BCAS, Central Industrial Security force (CISF) and the Airport Operator to examine the security architecture and CCTV systems and assess their suitability for doing away with the stamping of baggage tags. Decision will be taken by BCAS upon examination of report of the Committee.

(e) & (f) No specific objection has been received by this Ministry from any agency deputed at airports. However, a suggestion from CISF was received by BCAS in the matter of doing away with the stamping of hand baggage tag at all airports instead of implementing it only in some airports. The suggestion was duly examined and replied to by BCAS.

ANNEXURE-I

S.No.	STATE	Domestic / Customs	International	Total
1	ANDAMAN & NICOBAR ISLANDS	0	1	1
2	ANDHRA PRADESH	6	0	6
3	ARUNACHAL PRADESH	3	0	3
4	ASSAM	7	1	8
5	BIHAR	5	0	5
6	CHANDIGARH	1	0	1
7	CHHATTISGARH	2	0	2
8	DAMAN & DIU	1	0	1
9	DELHI	1	1	2
10	GOA	0	1	1
11	GUJARAT	11	1	12
12	HARYANA	0	0	0
13	HIMACHAL PRADESH	3	0	3
14	JAMMU & KASHMIR	2	1	3
15	JHARKHAND	3	0	3
16	KARNATAKA	4	2	6
17	KERALA	0	3	3
18	LAKSHWADEEP ISLANDS	1	0	1
19	MADHYA PRADESH	8	0	8
20	MAHARASHTRA	9	2	11
21	MANIPUR	0	1	1
22	MEGHALAYA	1	0	1
23	MIZORAM	2	0	2
24	NAGALAND	1	0	1
25	ORISSA	1	1	2
26	PONDICHERRY	1	0	1
27	PUNJAB	3	1	4
28	RAJASTHAN	6	1	7
29	SIKKIM	0	0	0
30	TAMIL NADU	5	3	8
31	TELENGANA	3	1	4
32	TRIPURA	4	0	4
33	UTTAR PRADESH	6	2	8
34	UTTARAKHAND	2	0	2
35	WEST BENGAL	7	165 116 26	8
	TOTAL	109	24	133

State/UT-wise list of Domestic & International Airports/Civil Enclaves

Including operational and non-operational airports of Airports Authority of India and Operational airports of State Government, Joint Venture, private parties etc. where CNS/ATM facilities are provided by AAI.